



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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No. 32 Dispur, Thursday, 27th January, 2022, 7th Magha, 1943 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH II

## NOTIFICATION

The 27th January, 2022

**No. LGL.186/2021/10.**— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 24th January, 2022 is hereby published for general information.

### ASSAM ACT NO. XLIV OF 2021

(Received the assent of the Governor on 24th January, 2022)

**THE ASSAM SCHEDULED CASTES AND SCHEDULED TRIBES  
(RESERVATION OF POSTS IN SERVICES) (AMENDMENT) ACT, 2021**

## AN ACT

to amend the Assam Scheduled Castes and Scheduled Tribes  
(Reservation of Posts in Services) Act, 1978.

**Preamble**

Whereas it is expedient further to amend the Assam Scheduled Castes and Scheduled Tribes (Reservation of Posts in Services) Act, 1978, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

**Assam  
Act No.  
XII of  
1979**

It is hereby enacted in the Seventy-second Year of the  
Republic of India as follows :-

**Short title,  
extent and  
commencement**

1. (1) This Act may be called the Assam Scheduled Castes and Scheduled Tribes (Reservation of Posts in Services) (Amendment) Act, 2021.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of  
section 5A**

2. In the principal Act, in section 5A, for the existing clause (xi), the following provision shall be substituted, namely:-
  - “(xi) Every establishment shall prepare and notify the Roster Register for each cadre equivalent to the number of posts with the approval of the Seniormost Secretary of the Administrative Department:  
Provided that the Administrative Department shall obtain the concurrence of Personnel Department and Welfare of Plain Tribes and Backward Classes Department for any clarification required regarding any interpretation of the provisions of reservation under the Act and rules framed thereunder while preparing the Roster Register”

**GEETANJALI DAS SAIKIA,**  
Secretary to the Government of Assam,  
Legislative Department, Dispur, Guwahati-6.